

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020 /10TH VAISAKHA, 1942

W.P.(C).TMP No.240 OF 2020

PETITIONER:

POWER GRID CORPORATION OF INDIA LTD.,
REPRESENTED BY G.AMBIKA DEVI,
SR. GENERAL MANAGER,
AGE 55 YEARS, W/O. N.P.VIJAYAKUMAR,
RESIDING AT POWERGRID COLONY, 400 KV SUBSTATION,
PALLIPPURAM POST, THIRUVANANTHAPURAM- 695316.

BY ADV. SRI MILLU DANDAPANI.

RESPONDENTS:

- 1.STATE OF KERALA REPRESENTED BY THE SECRETARY TO THE
GOVERNMENT, DEPARTMENT OF REVENUE, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM- 01.
- 2.ABDUL KARIM M., S/O MOHAMMED IBRAHIM, HA LAND, KUZHIYIL,
PALLIPURAM VILLAGE, KANIYAPURAM POST, THIRUVANANTHAPURAM-
6953 01.
- 3.THE SPECIAL THAHSILDAR,
LAND ACQUISITION (GENERAL)DISTRICT COLLECTORATE,
CIVIL STATION,THIUVANANTHAPURAM-695043.
- 4.THE DISTRICT COLLECTOR,
COLLECTORATE, CIVIL STATION,
THIUVANANTHAPURAM-695043.

BY K.P. HARISH, GOVT.PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30/04/2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

BECHU KURIAN THOMAS, J

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WP(C) TMP NO.240 OF 2020

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DATED THIS THE 30th DAY OF APRIL, 2020

ORDER

Admit.

Issue notice to the 2nd respondent by email as well as registered post. The learned Government Pleader takes notice on behalf of respondent Nos. 1, 3 and 4.

Post this WP(c) along with WP(c) No.TMP 161/2020 after vacation.

**BECHU KURIAN THOMAS
JUDGE**

Nsd

APPENDIX

Exhibit P1: True copy of the award dated 31.12.2018 passed by the 4th Respondent District Collector.